

12139 Constitution (Amendment) APRIL 16, 1960 Business Advisory 12140
Bill Committee

Shri Jaipal Singh: I would like to continue my speech next time.

Shri C. K. Bhattacharya: Sir, I introduce the Bill.

17-01 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 343) by Shri
C. K. Bhattacharyya

Mr. Deputy-Speaker: Shri Bhattacharya might introduce his Bill.

Shri C. K. Bhattacharya: Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That the leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

10.01½ hrs.

BUSINESS ADVISORY COMMITTEE

FIFTH REPORT

Shri Jaipal Singh: Sir, I beg to present the Fiftieth Report of the Business Advisory Committee.

17.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, April 18, 1960/Chaitra 20, 1882 (Saka).



*Published in the Gazette of India Extraordinary Part II—Section 2, dated 16-4-60.

†Introduced with the recommendation of the President.